## F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 14.05.2018

## ORDER NO. 97 of 2018

Hon'ble President is pleased to partially modify the roster order no. 92 of 2018 for CESTAT Delhi to the extent indicated below:-

On 15.5.2018 and 16.5.2018 Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member Bench matters as notifed after the Service Tax Division bench matters are over.

By Order

(Bineesh Kumar K.S) Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

Dy. Registrar